

**NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
CUTTACK**

ORDER SHEET OF THE HEARING ON 14th JULY, 2021, 03:00 P.M.

CP (IB) No. 168/CTB/2019, IA (IB) No. 25/CB/2021, IA (IB) No. 55/CB/2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	Swain Aluminium Pvt. Ltd.
Under Section	10 IBC

For Petitioner (s)

Mr. S. K. Acharya, Adv for RP

For Respondent (s)

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ORDER

In the Order Dated 17.03.2021, the name of the Counsel mentioned against respondents shall be read as "Counsel for the petitioners."

Registry is directed to issue notice and tracking record to be placed before the next date of hearing.

List this matter on 19.07.2021.

Sd

**Satya Ranjan Prasad
Member (Technical)**

Sd

**Rajasekhar V.K.
Member (Judicial)**